

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**(IB)-449(PB)/2017**

**IN THE MATTER OF:**

America Express Banking Corpn. .... Applicant/petitioner  
Vs.  
Shilpi Cable Technologies Ltd. .... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 19.12.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR  
Hon'ble President**

**Ms. Deepa Krishan  
Hon'ble Member (T)**

For the Applicant/petitioner : Mr. Roopansh Purohit, Advocate  
For the Respondent : Mr. Abhinav Vasisht, Senior Advocate  
Mr. Sumit K. Batra, Ms. Priya Chauhan,  
Advocates

**ORDER**

For Order, see (IB)-563 (PB)/2017.

19.12.2017  
V.Sethi